

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No.605  
IB-699/ND/2023

**IN THE MATTER OF:**

**Mr. Sukhvinder Singh Sokhi**

...PETITIONER

**Vs**

**M/s. Information TV Pvt. Ltd.**

...RESPONDENT

**Section**

**U/s 9 of IBC, 2016**

**Order delivered on 30.04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor :**

**For the Respondent/Corporate Debtor :**

**ORDER**

Re-notified to **06.05.2024**.

**Sd/-**  
**(Court Officer)**